

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2891
TO BE ANSWERED ON 10.07.2019**

ENHANCEMENT OF FUNDS UNDER MPLADS

2891. SHRIMATI SAJDA AHMED:

SHRI JANARDAN SINGH SIGRIWAL:

SHRI ANTO ANTONY:

SHRI PARTHIBAN S.R.:

SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has any plans to include items of work of developmental nature based on local needs under MPLADS;**
- (b) if so, whether the Government has revised and issued fresh guidelines in this regard and if so, the details thereof;**
- (c) whether the Government is aware of the delay in release of funds under MPLADS and if so, the details including the number of constituencies in Kerala that are yet to receive funds and the major reasons for delay in releasing funds;**
- (d) the amount of the MPLAD funds that remained unutilized during the 16th Lok Sabha; and**
- (e) the measures being taken by the Government to streamline the scheme at the level of district nodal agencies?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)

(a) and (b) The objective of the scheme is to enable MPs to recommend works of developmental nature with emphasis on the creation of durable community assets based on the locally felt

needs to be taken up in their Constituencies. Thus creation of all durable community assets of developmental nature based on local needs are already permissible under the MPLAD Scheme.

The last updated Guidelines on MPLADS as on June 2016 along with new circulars on the scheme are available in the public domain on the website of this Ministry at www.mplads.gov.in.

(c) The MPLAD funds are released by the Ministry on the basis of the prescribed documents furnished by the respective District Nodal Authority of the concerned MPs as per the guidelines on MPLADS. Delays in release of funds occur due to non-receipt of the prescribed documents from the District Nodal Authorities. Number of Constituencies in Kerala that are yet to receive funds is Annexed as Annexure-I.

(d) As on 04.07.2019 out of the Rs 11,525.00 Crores released during the 16th Lok Sabha Rs. 1,641.98 Crores remained unutilized.

(e) This Ministry holds annual review meeting in addition to regular correspondence with State Government to emphasize timely completion of works, utilization of funds and timely submission of requisite documents. Wherever delay, violation of Guidelines etc. in implementation of works is noted, the State Government / District Authority are advised to take appropriate action.

**ANNEXURE-I TO LOK SABHA UNSTARRED QUESTION No.2891
FOR REPLY ON 10.07.2019**

**Statement showing funds yet to be received by constituencies of Kerala
(16th Lok Sabha) (as on 04.07.2019)**

(Amount in Rs. Crores)

S. No	Name of Hon'ble M.P.	Constituency	Total GOI Release	Funds yet to be received by Nodal District
1	Dr. Shashi Tharoor	THIRUVANANTHAPURAM	22.50	2.50
2	Prof.KuruppasseryVarkey Thomas	ERNAKULAM	17.50	7.50
3	Shri (Adv.) Joice George	IDUKKI	20.00	5.00
4	Shri Anto Antony	PATHANAMTHITTA	22.50	2.50
5	Shri C. N. Jayadevan	THRISSUR	22.50	2.50
6	Shri E. Ahamed	MALAPPURAM	15.00	10.00
7	Shri E. T. Mohammed Basheer	PONNANI	17.50	7.50
8	Shri Innocent	CHALAKUDY	22.50	2.50
9	Shri Jose K. Mani	KOTTAYAM	17.50	7.50
10	Shri K. C. Venugopal	ALAPPUZHA	20.00	5.00
11	Shri M. B. Rajesh	PALAKKAD	20.00	5.00
12	Shri M. I. Shanavas	WAYANAD	17.50	7.50
13	Shri M. K. Raghavan	KOZHIKODE	17.50	7.50
14	Shri N.K. Premachandran	KOLLAM	20.00	5.00
15	Shri P. Karunakaran	KASARAGOD	22.50	2.50

16	Shri Parayamparanbil Kuttappan Biju	ALATHUR(SC)	20.00	5.00
17	Shri Ramachandran Mullappally	VADAKARA	20.00	5.00
18	Shri Suresh Kodikunnil	MAVELIKKARA(SC)	17.50	7.50
19	Smt. P.K.Sreemathi Teacher	KANNUR	17.50	7.50
